Declaration of Assets and Liabilities

Year 2023-24

I, KUNDAN KUMAR, son/daughter/wife of Shri JANARDAN PRASAD...,

Aged 41 years, belonging to Bihar Legislative Assembly and presently working

as Research/Reference Assistant give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- 3 Etc. Name
(i)	Cash	₹ 5000	RINKU KUMARI 5000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-20000 PPF-3900	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 90,000/- in ELSS 25000/-inELSS	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	2-Wheeler HERO PASSION PRO(DISC)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold Chain & Rings 30 Gram	135 Gram	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL .	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

8/2/2024

Aged as ...

Objectin A. given)

2506

A. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL .	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdue to public financial Institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on 08 Feb 2024
(a)	(i) Loans from Banks	SBI(BVS)PATNA	₹ 865000
	(ii) Loans from financial institutions	NIL	NIL .
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Judan Sunar 8/2/2024

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL .
(b)	(i) Income Tax including surcharge [Also indicate	ACK NO-371195740060723	
	the assessment year upto which Income Tax Return filed. Give also Permanent	A.Y. 2023-24	NIL
	Account Number (PAN)]	EOWPK4771j	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL -
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No.

11044056370

Gender

MALE

Date of Birth

02/01/1983

Class/Group

: -

Cadre

Bihar Legislative Assembly Secretariat

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Keinden Kumase

Name of Employee: KUNDAN KUMAR

Place: Patna

Designation: Research/Reference Assistant

Date: 08 Feb, 2024

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Jundan Junus 8/2/2024